

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/87(CHE)/2023  
**NAME OF THE PETITIONER(S)** : B N Rajendran  
**NAME OF THE RESPONDENT(S)** : K G Denim Ltd.  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Shri. Gokulakrishnan, Ld. Counsel for the Petitioner.  
Ms. Deepa Mariappan, Ld. Counsel for the Respondent.

Ld. Counsel for the Petitioner states that settlement has not taken place.

Ld. Counsel for the Respondent states that today the Respondent has been paying part amount of Rs.14 Lakhs to the Petitioner.

Arguments partly heard.

List the petition for further arguments on **11.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs